1505 Written Answers

to Questions 1506

(a) whether it is a fact that the Central Government auctioned 45,500 bags of rice in 1964 on the plea that the rice in question was unfit for human consumption,

(b) if so, what was the quantity of this rice, what was its original price as also the sale price, and

(c) whether it is a fact that on being examined by the Haffkine Institute of Bombay, this rice was found wholesome ?

खाद्य, कृषि, सामुदायिक विकास और सहकार मंत्रालय मे राज्य मंत्री (श्री पी० गोविन्द मेनन (४) जी नही।

(ख) और (ग) प्रश्न ही नहीं उठते।

†[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI P GOVINDA MENON) (a) No, Sır

(b) and c) Do not arise]

DROUGHT IN ANDHRA PRADESII

*255 SHRI Y A REDDY Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state

(a) whether it is a fact that the Secretary of the Planning Commission toured Andhra Pradesh to get first-hand information of the drought affected areas,

(b) if so, what are the Districts and places visited in Andhra Pradesh,

(c) whether he submitted any report about it, and

(d) if so, what are the details of the report ?

THE MINISTER OF STAIL IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DFVELOPMENT AND COOPERATION (SHRI P GOVINDA MENON) (a) to (d) Secretary. Planning Commission, did not tour Andhra Pradesh, but a team led by an Adviser of the Planning Commission visited Andhra Pradesh to study the situation in the drough affected areas The team visited some of the affected villages in Anantapur, Nalgonda, Kurnool districts They also visited the Nagarjunasagar Project The team submitted a detailed report and a statement giving salient points from this report is placed on the table of the Sabha (See Appendix LVI, Annexure No 4)]

कलकत्ता (किदरपुर) बन्दरगाह पर मजदूरों द्वारा अपनाई गई 'धीरे काम करो' की कार्य रीति

*258 श्री सुन्दर सिंह भंडारी : क्या परिवहन, विमान-चालन, नौवहन और पर्यटन मवी यह बताने की कृपा करेगे कि

(क) कलकत्ता (किदरपुर) बन्दरगाह पर आजक्ल सामान्यत कितने टन माल जहाजो से प्रतिदिन मानव शक्ति की सहायता से उतारा जाता है,

(ख) क्या यह सच है कि उस बन्दरगाह के मजदूरो न 'धीरे काम करो' की कार्य रीति अपना रखी है,

(ग) क्या मजदूरो की ओर से कति-पय मार्गे रखी गई है और यदि हा, तो इस मंबध मे क्या निर्णय किया गया है,

(घ) मजदूरो द्वारा अपनाई गई 'धीरे नाम नरा' की वार्यरीति के फ्लस्वरूप जहाजा से माल विलम्व से उतारे जाने के कारण जहाजो को प्रतिदिन कितनी राशि इंजनि के रूप में देनी पडती है, और

(ङ) मजद्गरो की मागे स्वीकार कर लिये जाने पर कितना अधिक आर्थिक **बोझ** बढ जायेगा ^२

†["GO SLOW" TACTICS BY LABOURERS AF CALCUTTA (KIDDERPORF) PORT

*258 SHRI SUNDAR SINGH BHAN-DAR1 Will the Minister of TRANSPORT AVIATION, SHIPPING AND TOURISM be pleased to state

(a) the quantity of cargo in tons which is at present unloaded normally every day from the ship at Calcutta Kidder1507 Written Answers

pore) Port with the help of manpower,

(b) whether it is a fact that the labourers of that Port have adopted "Go slow" tactics;

(c) whether certain demands have been put forward on behalf of the labourers and if so, what decision has been taken in this regard;

(d) what is the amount which the ships are required to be paid daily as demurrage owing to the delay in unloading the ships due to the "Go slow" tactics adopted by the labourers; and

(e) what would be the additional financial burden if the demands of the labourers are accepted ⁹

परिवहन, विमान-चालन, नौवहन और पर्यटन मंत्री (श्री एन॰ संजीव रेड्डी) : (क) से (ङ) ऐसा मालूम होता है कि यह प्रग्न खाद्यान्न नीभार से मंबन्धित है। उपलब्ध स्वना देने वाला एक बिवरण सभा पटल पर प्रम्तुत है।

विवरण

(क) गारीरिक श्रम की महायता से मई 1966 के पहिले 10 दिनों मे जो खाद्यान्न जहाजों में उतारा गया उसका टन भार नीचे दिया जा रहा है .---

			24
1-5-66			9,361
2-5-66	•		8,700
3-5-66			4,631
4-5- 66	•	•	1,587
5-5-66	•	•	1,913
5-5-66	•		6 ,363
7-5-66	•	•	7,500
8-5-66		•	8,401
9-5-66	•	•	7,539
10-5-66		•	6,54∃

्ख) और (ग) डाक मजदूर बोर्ड क थैले भरने वाले और उनकी सिलाई करने वालो ने ''धीरे काम करो'' की कार्य रीति अपनाई | न कि पत्तन कमिण्नरों के मजदूरों ने । इन थैले भरने वालो और उनको मीने वालो | ने थोडे-थांड़े समय के लिये हड़ताल की जिनके मख्यत. निम्नलिखित कारण थे :----

- (1) एक दिन मे दो पारी के लिये
 सीधे बुकिंग की माग का
 ठ्कराया जाना ।
- (2) पंच फैसले के फलस्वरूप दी जाने वाली कथित बकाया राशियों का भगतान न किया जाना ।

चार और पाच मई को कम काम होने का मुख्य कारण हडताल थी। मागो के बाबत किये गये निर्णयों से सम्बन्धित सूचना सभा पटल पर रख दी जायेगी।

(घ) और (ङ) अपेक्षित सूचना एक-वित की जा रही है और सभा पटन पर रख दी जायेगी ।

i[THE MINISTER OF TRANSPORT, AVIATION, SHIPPING AND TOURISM (SHRI N. SANJIVA REDDY) : (a) to (c) It is presumed that the question relates to foodgrain cargo. A statement giving the available information is laid on the Table of the Sabha.

STATEMENT

(a) The tonnage of foodgraths unloaded from vessels during the first ten days of may, 1966, with the help of manual labour was as follows :---

				Tons
1-5-66		•		9,361
2-5-66				8 ,70 0
3-5-66				4,631
4-5-66				1,587
5-5-66				1,913
6-5 -6 6	•			6,363
7-5-66				7,500
8-5-66				8,401
9-5-66				7,539
10-5-66		•		6,543

(b) and (c) Baggers and stitchers of the Dock Labour Board adopted 'go slow' tacties and not labour of the Port Commissioners. The baggers and stitchers also went on strike in short spell mainly for the following reasons: -

> (1) Non-fulfilment of demand for two-shift-booking in a day straight way.

[] English translation.

- to Questions 1510
- (2) Non-payment of arrears alleged | were brought into force with effect from to be due as a result of an arbi April 1, 1964 tration av and

The poor performance on the 4th and 5th May was mainly due to the strike Information regarding the decisions taken on the demands will be laid on the Table of the Sabha

(d) and (e) The required information is being collected and will be laid on the Tabl . of the Sabha

DEMONSTRATION BY MUSLIM WOMEN AGAINST DISCRIMINATION IN CIVIL LAWS

*259. SHRI S. к VAISHAM-PAYEN . Will the Minister of LAW be pleased to state whether Government's attention has been drawn to a news item in the Free Press Journal Bombay, dated the 19th April 1966 demonstration held about the ħν Muslim women demanding the end of discrimination in civil laws applied to different communities and state whether Government propose to bring forth a suitable legislation to end this discrimination ?

THE MINISTER OF LAW (SHRI G S. PATHAK) 'Yes, Sir There is however no proposal in hand to undertake legislation on the subject

IMPLEMENTATION OF LAND REFORMS IN KERALA

*260 SHRI D THENGARI . Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state .

(a) whether 11 IS a fact that the provisions of the Land Reforms Act of Kerala, regarding land-ceiling, have not yet been implemented, and

(b) it so, the reasons therefor, and by what time they would be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S D MISRA) (a) Provisions for preventing transfers which would affect surplus lands alone ceiling

(b) In implementing the provisions relating to computation of surplus lands above ceiling, account has to be taken of settlement of claims for resumption and for ownership for tenants under the Tenancy Provisions of the Act, which are under implementation Rules are being framed and other necessary steps are being taken to implement the remaining provisions of the Act as early as possible

TRACTOR ALLOTMENT

*261 DR. ANUP SINGH Will the Minister of FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION be pleased to state

(a) what is the basis for allotment of agricultural tractors being imported from Russia to the different agents in the country,

(b) what were the quotas allotted to the different agents of Russian Tractors in the years 1962, 1963, 1964 and 1965, and

a fact that (c) whether it is over 60 per cent of the country's total demand for Tractors comes from the Northern Region comprising of the States of Punjab, Uttar Pradesh. Rajasthan etc if so why pioportionate supply is not being diverted to this region ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI S. D. MISRA): (a) Allotment of tractors upto 1962 was made more or less on population basis of tractors in different regions of the country From 1963 onward keeping in view the pressing demands of areas with lesser tractor population, some weightage was given to them in the regionwise allocation

(b) A statement is placed on the Table of the House (See below)

(c) No such regionwise assessment of demand has been made